

30/100  
**CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05**

(DESTRUCTION OF RECORD RULES, 1990)

M.P-130/2001 ordered sheet pg-1 to 2 INDEX

O.A/T.A No. 146/2001.....

R.A/C.P No.....

E.P/M.A No. 130/2001.....

1. Orders Sheet. O.A- 146/2001 ..... Pg..... 1 ..... to..... 2 .....
2. Judgment/Order dtd. 11/10/2001 ..... Pg. N.O. Referred to order Dismissed
3. Judgment & Order dtd..... Received from H.C/Supreme Court
4. O.A..... 146/2001 ..... Pg..... 1 ..... to..... 20 .....
5. E.P/M.P..... 130/2001 ..... Pg..... 1 ..... to..... 12 .....
6. R.A/C.P..... N.I.L ..... Pg..... to.....
7. W.S..... N.I.L ..... Pg..... to.....
8. Rejoinder..... Pg..... to.....
9. Reply..... Pg..... to.....
10. Any other Papers..... Pg..... to.....
11. Memo of Appearance.....
12. Additional Affidavit.....
13. Written Arguments.....
14. Amendement Reply by Respondents.....
15. Amendment Reply filed by the Applicant.....
16. Counter Reply.....

SECTION OFFICER (JUDI.)

FORM NO. 4  
(See Rule 42 )

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI, BENCH : : : : : GUWAHATI

Original

ORDER SHEET  
APPLICATION NO .... 146 ... OF 2001.

Applicant (s) Moshul Ahmed Jam

Respondent (s) V.O.I. Govt

Advocate for Applicants (s) R.P. Sarma, Min M. Arora

Advocate for Respondent (s) case

Notes of the Registry

Date

Order of the Tribunal

This application is in form 24.4.01

but no application

Petition filed vide

M. for filing of application

IPU/2001/66792200

Dated.... 9-4-2001

Dy. Registrar

Heard learned counsel for the parties.

Application is admitted. Issue notice on the respondents. Call for records. List on 8.6.01 for filing of written statement and further orders.

IC Usha  
Member

Vice-Chairman

Notice not yet served.

lm

8.6.01

AS  
23/4/2001

Mt. S. Sarma, learned counsel appearing for the respondents prays for time to file written statement.

Prayer allowed. List on 4-7-2001 for orders.

IC Usha  
Member

List on 06/09/01 for hearing. In the meantime the respondents may file written statement within three weeks

Member

Vice-Chairman

mb

O.A.No.146/2001

27.6.01

Mr.S.Sarma, learned counsel for the  
defendants prays for and granted four weeks  
to file written statement. Applicant will  
be given time thereafter to file rejoinder  
List on 22-8-2001 for order.

No. written statement  
has been filed.

330  
26.601

I C Whan  
Member

### **Vice-Chairmen**

bti

4.7.01

Further 4 weeks time is granted for filing of written statement. List on 23.8.01 for filing of written statement and further orders.

02-68-2001

W/S statement has  
not been filed.

1980

No written statement  
has been filed.

30

6/9, There is no dividend today.  
The cash is authorized to 11:10 AM.

1210  
Fig. 3  
6.9

11.10.2001 Heard Mr S. Sarma, learned counsel appearing on behalf of the Railways.

This application is squarely covered by the decision rendered by this Bench in O.A. No.39 of 2001 disposed of on 16.2.2001. In the aforementioned O.A. also the present applicant was applicant No.1. In the light of the said order this application is accordingly dismissed.

No order as to costs.

Member

### Vice-Chairman

୧୯୩  
୨୦୧୯୩

18.10.2001  
Copy of the order  
has been sent to the  
Office for issuing the  
one to the Adwords  
for the application as well  
as to the Reliaid No 2.

668

केन्द्रीय प्रशासनिक विधिकरण  
Central Administrative Tribunal

11 APR 2001

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI.  
Guwahati Bench  
BENCH : AT GUWAHATI.

(An application under section 19 of the Administrative  
Tribunal Act, 1985).

TITLE OF THE CASE : ORIGINAL APPLICATION NO. 146 /2001.

SRI MRIDUL AHMED & ORS. ... APPLICANTS.

-VERSUS -

UNION OF INDIA & ORS. ... RESPONDENTS.

I N D E X

SL. No.	PARTICULARS	PAGES.
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Filed by -  
Abu  
Advocate.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI,  
BENCH AT GUWAHATI.

ORIGINAL APPLICATION NO.

146 /OF 2001.

BETWEEN

1. Mridul Ahmed

Son of late Suleman Ahmed,

Tanapath Lane, P.O. Sachivalaya

Hatigaon, Guwahati-781006.

2. K.Tulsi Rao

S/o. K.P. Naidu

Quarter No. C-63

P.O. Duliajan

District-Dibrugarh

3. Debasish Dey

S/o. Sri Munindra Chandra Dey

Presently residing at Maligaon,

New colony, Pandu, Guwahati-781011.

4. Ratul Deori,

S/o. Sri Bijoy Kumar Deori

Mazor, Deuri Gaon (Majuli )

District-Jorhat.

contd.....2/-

Mridul Ahmed.

Filed by the  
Petitioner through  
Ms. Monika Sharma  
Advocate on  
10.4.2001

-Versus -

1. Union of INDIA ,  
represented by the Secretary,  
Govt. of India, Ministry of Railways,  
New Delhi.
2. Railway Recruitment Board  
represented by its Chairman,  
Station Road, Guwahati -781001.
3. North East Frontier Railway,  
Head Office Maligaon, Guwahati-781011  
represented by its General Manager,
4. The Chief Personnel Officer,  
N.E. Railway, Maligaon,  
Guwahati-781011.

...

Respondents.

DETAILS OF THE APPLICATION

1. Particulars of the order against the application is made :

This application is made against the action of the Respondents in not issuing call letters to the applicants and not allowing them to appear in written

contd.....3/-

Mridul Ahmed

test for the post of Apprentice Junior Engineer Grade-II ( P.Way ) caused by category No. 6 pursuant to the employment notice No. 2/99 dated 13.11.99.

2. Jurisdiction of the Tribunal.

The applicants declare that the subject matter of the application is within the jurisdiction of this Hon'ble Tribunal.

3. Limitation :

The applicants further declares that this application is well within the period of limitation prescribed under section 21 of the Administrative Tribunal Act, 1985.

4. Facts of the case :

I. That the applicants are the Citizens of India and the resident of the state of Assam and as such entitled to all the rights and privileges guaranteed to the Citizens of India by the constitution of India. The applicants have a common cause of action and as such they crave leave to file a common <sup>Petition u/sec - 4 (5) (a) of</sup> cause of action and ~~CAT Procedure rules, 1987 and~~ similar relief prayed for. The applicants are educated unemployed youth looking for suitable employment opportunities.

contd.....4/-

Minal Ahmed

II. That the applicants Nos 1 to 5 had passed the ~~Xxix~~ Final Diploma Examination in Engineering /Technology in the years 1991, 1993, 1993, 1998 ~~and~~ respectively held under the institution of Mechanical Engineers, Bombay, state council for Technical Education, Assam, State Council for Engineering and Technical Education, Govt. of West Bengal, State Council For Technical Education Assam, respectively.

Copies of the marksheets of the applicants are enclosed herewith as ANNEXURE -'A'.

III. That an Advertisement was published by the respondent No. 2, being Employment Notice No. 2/99, in the daily newspaper, "The Assam Tribune" on 13.11.1999, By the said advertisement, applications were invited in prescribed forms for various temporary post in the said employment notice, likely to be permanent in the North East Frontier Railway. It was stated that applications complete in all respects should be sent to the Assistant Secretary, Railway Recruitment Board, Station Road, Guwahati-1, by ordinary post only so as to reach the Boards office on or before 31/12/1999. It was also stated that the applications could also be dropped in the 'Application Box ' kept in the said office upto 16.00 hours of 31/12/1999.

A copy of the employment notice No. 2/99 published in the Assam Tribune on 13/11/99 is annexed herewith as ANNEXURE -'B'.

contd.....5/-

Mridul Ahmed.

IV. That being eligible for the post of Apprentice Junior Engineer Grade II ( P.Way) at category No. 6 of the said employment notice No. 2/99, the applicants applied for the said post. The applicants submitted ~~the~~ applications for the said post within the stipulated period of time, complete in all respect along with the examination fees and the required enclosure by dropping in the application Box kept in the office of the respondent No. 2. The applicants fulfills all the conditions/ requirements for the said post as given in the said employment notice. The total number of vacancies notified for the said post is 53.

V. That it may be mentioned that the office of the Respondent No. 2 did not issue any receipt or acknowledgement to the applicants on submission of ~~the~~ applications. As stated above, the applications were to be sent by ordinary post only ( and not by registered post ) or by dropping in the 'Application Box ' No. provision was made for issuance of any receipt or acknowledgement on submission of application.

VI. That after submitting ~~the~~ applications, the applicants were waiting for information/ receipt of call letters from the Respondent No. 2 for the

contd.....6/-

Mridul Ahmed.

Written test against the said post pursuant to the employment Notice No. 2/99.

VII. That the applicants waited for about several months but even then also they did not receive any call letter, However, the applicants came to know that the respondent No. 2 issued call letters pursuant to the said employment notice.

VIII. That thereafter, the applicants went to the office of the Respondent No. 2 when it was confirmed that call letters were indeed being issued by the office of the Respondent No. 2. The applicants complained about non receipt of call letters by them.

IX. That the Respondent No. 2 subsequently showed a reject list of applicants. The candidates whose names figured in the said reject list were not being issued call letters, the applicants were told. The applicants named figured in the said reject list. The ground of rejection of the application of the applicants were shown as shortage of one copy of passport six photograph along with each of the application, and on the ground of not singing the Photographs.

X. That the applicants state that they had submitted their application forms complete in all

contd.....7/-

Md. Ali Ahmed

respects, furnishing all particulars and requirements as per the said employment notice. They had submitted three copies of their recent pass ~~size~~ port size photograph along with the signatures as per instruction 5-2 of the employment notice.

XI. That it is pertinent to mention here that the applicant No. 1 who was also applied for category No. 8 of 2/99 in the same manner in category No. 6 has also been issued call letter to him.

A copy of the call letter dated 23.2.2001 is annexed herewith as ANNEXURE - C.

XII. That the applicants did not stand to gain anything by submitting the incomplete applications. They had submitted their application complete in all respects.

XIII. That in view of the aforesaid, the applicant required the said respondent No. 2 to search and find out the missing photo graphs submitted along with their application, which could very well have been misplaced in his office.

XIV. That it is pertinent to mention that along with the applicants it was found large number of local candidate in front of the office of the respondent No. 2 complaining of similar grievances. There had been

contd.....8/-

Minal Ahmed

serious allegation of large scale anomalies in the office of the Respondent No. 2 with the deliberate intention of depriving the local candidates of Assam.

XV. That inspite of such protest and objections and without rectifying the anomalies, the respondents proceeded to hold the written test prusuant to the emplayment notice No. 2/99 an 7.1.2001, thereby depriving the applicant and other candidates from competing for the said post.

XVI. That inspite of several communication to the respondents no action had been taken by them.

XVII. That the aforesaid action of the respondents had caused serious prejudice to the applicants in as much as had been deprived from competing for the said post for no fault of their own.

XI. That it is pertinent to mention here that earlier these applicants had approached this Hon'ble Tribunal and challenged to the issue of not post poning the examination due to postal strike. After hearing the parties the Hon'ble Tribunal not inclined to accept the application being Original Application No. 39/2001, and accordingly dismissed on 16.2.01 and opportunity has been given to the applicants to assail the

contd.....9/-

Mridul Ahmed

rejections of their application as per law. Hence this present application before this Hon'ble Tribunal.

G R O U N D S :

5. (I) For that the action of the respondents in not issuing call letters to the applicants and not allowing them to sit/ appear in the written test held on 7.1.2001 pursuant to the employment notice No. 2/99 is wholly illegal, arbitrary, unreasonable unfair and unjust.

~~(ii)~~ (2) For that pursuant to the said employment notice the applicants had submitted their applications complete in all respects for the post of Apprentice Junior Engineer Grade II ( P.Way) by dropping the same in the 'Application Box ' kept in the office of the Respondent. No. 2 within the stipulated time. For several months the applicants did not hear anything. Ultimately, when they went to the office of the respondent No. 2 they were shown a rejected list wherein their names figured with a remark that one copy of the pass port size photograph were not available with each of their applications.

contd.....10/-

Muadvi Ahmed.

3. For that pursuant to the said employment notice the applicants had submitted their applications complete in all respects for the post of Apprentice Junior Engineer Grade II ( P.Way) by dropping the same in the "Application Box " kept in the office of the Respondent. No. 2 within the stipulated time. For several months the applicants did not hear anything. Ultimately, when they went to the office of the respondent No. 2 they were shown a rejected list wherein their names figured with a remark that one copy of the pass port size photograph were not available with each of their applications.

4. For that the said reason given by the authority for not issuing call letter to the applicants is not at all correct and tenable in as much as the applicants had enclosed 3 copies of their pass port size photograph as required with their applications. The applications did not stand to ~~gain~~ gain anything by submitting incomplete application.

5. For that the photograph were misplaced in the office of the respondent No. 2 because of their negligence. the applicants had been made to suffer.

6. For that the applicants were not issued the call letters and allowed to sit in the written

contd.....11/-

Mu'adul Ahmed.

test on a very filmsy ground.

7. For that the duty was cast upon the respondent No. 2 to keep the submitted applications properly and in a safe and secured manner. The said respondent had failed to discharge its duty in accordance with law and in a just and proper manner. Such failure has caused injustice and serious prejudice to the applicants.

8. For that it appears that the action of the respondents in not issuing the call letters to the applicants and not allowing them to appear in the written test is a part of conspiracy to ~~mixpx~~ deprive the local candidates of the state from competing for the posts mentioned in the said employment notice so as to give undue advantage to candidates belonging to certain states and communities at the expenses of the local candidates.

9. For that the respondents have displayed a very negligent and apathetic attitude towards the applicants. The respondents have taken away the chances and scope to earn their livelihood in a most unfair and unjust manner. The impugned action is, therefore violative of Articles 14 and 21 of the constitution of India and requires appropriate intervention of this Hon'ble Tribunal.

contd.....12/-

Moudul Ahmed.

- 12 -

6. DETAILS OF THE REMEDIES EXHAUSTED.

The applicants beg to state that they have no other alternative remedy than to approach this Hon'ble Tribunal by way of filing this application under the relevant provisions of law.

7. MATTER NOT PREVIOUSLY FILED OR PENDING BEFORE ANY OTHER COURT :

The applicants have not filed any other case / application in any other court/ Tribunal.

8. RELIEFS SOUGHT :

Under the facts and circumstances the applicants pray for the following reliefs:

- (I) To direct the Respondents to allow the applicants to sit / appear in the written examination / list for the post of Apprentice Junior Engineer Grade -II (P.way ) at category No. 6 of the employment notice No. 2/99 pursuant to the said notice by holding feesh written examination / list for them and other similarly situated candidates.
- (II) To direct the respondents not to declare the result of the written test for the post of

contd.....13/-

Mu'adul Ahmed.

Apprentice Junior Engineer Grade -II (P.Way) held pursuant to the employment notice No. 2/99 on 7.1.2001 till completion of the exercise as per (I) above and to declare the result of both the written tests together.

III) To pass such further order or orders as this Hon'ble Tribunal may deem fit and proper .

IV) Cost of proceedings.

V) The applicants further pray for the following interim relief pending disposal of the present application to direct the respondents not to declare the result of the written test for the post of Apprentice Junior Engineer Grade -II (P.Way) held pursuant to the employment notice No. 2/99 on 7.1.2001 till the disposal of the present application.

9. Particulars of the postal order :

Postal order No. :

Date :

Issuing Post Office :

Payable at :

10. LIST OF ENCLOSURES :

An index showing the particulars of documents enclosed.

VERIFICATION .....14/-

Maudul Ahmed

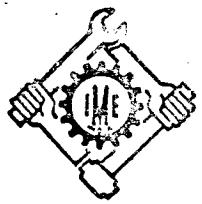
VERIFICATION

I, Sri Hridul Ahmed, s/o late S Ahmed, aged about 31 years  
do hereby verify that I am one of the applicants  
in the instant application I am acquainted with the  
facts and circumstances of the case, I hereby verify  
that the statements made in the paragraphs 1 to 10  
are true to my knowledge and that I have not suppressed  
any material facts.

Guwahati, the \_\_\_\_\_ day  
of April, 2001.

Hridul Ahmed  
Applicant.

Hridul Ahmed



**INSTITUTION OF  
MECHANICAL  
ENGINEERS (INDIA)**

Post Bag No.10146, BOMBAY-400 001

**MARK-SHEET**

Annexure - A

LST

490

NAME & ADDRESS	MEMBERSHIP NO.	EXAMINATION ROLL NO.	EXAMINATION CENTRE
	12462	41128	DELHI
PART II EXAMINATION HELD IN DECEMBER '90			

SUBJECT CODE	TE21	TE22	TE23	TE24	TE25	TE26	TE27	TE28	TE29	GRAND TOTAL	RESULT
MARKS OBTAINED IN THIS EXAMINATION		45								489	PASS
MARKS OBTAINED IN PREVIOUS EXAMINATION (MONTH & YEAR)	57 J-90		54 D-89	51 J-89	57 J-90	59 J-89	53 J-90	60 J-90	53 J-89		

1. FULL MARKS: 100 in each paper.
2. Pass marks 33 in each Subject of Part I & Part II and 35 marks in Sect. A & B is considered in the final attempt for final pass.
3. Minimum exemption marks for future examination: 40 marks in Part I, 45 marks in Part II and 50 marks in each Subject of Section A & Section B examination.
4. Minimum aggregate for final pass 40% for Part I and 45% Part II and 50% of total marks for Section A and Section B.

Date of Declaration of Results

16.02.91

Attested  
Anil Desai  
Sub-Executive Engineer  
Controller of Examinations  
Sub-Division (India)  
10-4-2001  
(H. M. DESAI)

Attested  
Anil Desai  
10-4-2001

BRANCH OF  
ENGINEERING:  
AGRICULTURAL  
CIVIL  
CHEMICAL  
ELECTRICAL  
MECHANICAL  
ARCHITECTURAL  
TEXTILES  
ELECTRONICS &  
TELECOMMUNICA-  
TION  
COMPUTER  
INSTRUMENTA-  
TION  
AUTOMOBILE

STATE COUNCIL FOR TECHNICAL EDUCATION, ASSAM

Serial No.

13523

FINAL DIPLOMA EXAMINATION IN ENGINEERING/TECHNOLOGY

MARK SHEET

CENTRE: Siv. Poly.

ROLL No: 2/11-83014.

YEAR, Sept/93.

Name of the Candidate Sir/~~Madam~~..... Kadir Tulshi Rao.

Subject	Credit from Term-I (10%)	Credit from Term-II (10%)	Credit from Term-III (10%)	Credit from Term-IV (10%)	Credit from Term-V (10%)	Credit from Term-VI (10%)	Total	RESULT
	Final Total	Final Total	Final Total	Final Total	Final Total	Final Total		
Full Marks	100	100	100	1000	1000	1000	3300	FIRST CLASS 2178
Mark Secured	52	55	54	557	585	603	1906	2nd Class.

Candidates securing 66% or above are placed in First Class

Rs. 2.00

1st Tabulator

2nd Tabulator

AGP. (D.T.E.) 8/89-50.000 22/1/89

Controller of Examination  
State Council for Technical  
Education, Assam

Printed on  
Office



सद्गम्भ जयते

III/C/M/E/ETC

21  
17-

# State Council for Engineering & Technical Education

## Government of West Bengal

Diploma Examination in Engineering (Part III) held in..... July 1993

### GRADE REPORT

Name of the Candidate..... Debasish Dey..... Roll No. ....

Name of the Institution..... COOCH BEHAR POLYTECHNIC..... Branch of Engineering..... CIVIL.....

Subject	Irrigation Engineering	Industrial Management	P. H. Engineering	D. C. Machines	Fluid Mechanics and Fluid Machines	Industrial Electronics	Soil Mechanics and Foundation Engineering	A. C. Machines	Theory of Machines	Radial and Television Engineering	Transportation Engg.	Electrical Measurement and Measuring Instruments-II	Machine Tools-II	Pulse and Digital Circuit	Elective	Electrical Engineering	Electronics	Construction Practice and Materials-II	App. Electronics	Machine Design	Radio Engg.-II	Specifications, Costing and Contracts	Power Station and Sub-Station Practice	Installation, Servicing and Maintenance	Electronics Measurement	SESSIONALS	Civil Engineering Laboratory-II	Electrical Machine Lab.	Mech. Engg. Lab.-II	Electronics Engg. Lab.	Civil Engg. Drawing-II	Electrical Workshop-II	Field Surveying Practical-II	Electrical Measurements and Electronics Lab.	Workshop Practice-II	Electronic Servicing Lab.	Viva Voce	Grade Point Average	Overall Grade Point Average	Class
Full Marks	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150	150					
Grade Code	S	S	O	B	A	A	A	A	A	A	S	S	S	S	S	S	S	S	S	S	S	S	S	S	S	S	S	S	4.6	4.5	I									

Note:—Details of grading system are shown on the reverse.

Prepared by.....

Checked by.....

BRANCH OF  
ENGINEERING:  
AGRICULTURAL  
CIVIL  
CHEMICAL  
ELECTRICAL  
MECHANICAL  
ARCHITECTURAL  
TEXTILE  
ELECTRONICS &  
TELECOMMUNICA-  
TION  
COMPUTER  
INSTRUMENTA-  
TION  
AUTOMOBILE

STATE COUNCIL FOR TECHNICAL EDUCATION, ASSAM

14787

18-  
y

FINAL DIPLOMA EXAMINATION IN ENGINEERING/TECHNOLOGY

MARK SHEET

CENTRE: ....

ROLL NO. JSM 90048

YEAR: .... 1998

Name of the Candidate Sri/Smti. Ratna Devi

Full Marks	Credit from Term-I@10%	Credit from Term-II@10%	Credit from Term-III@10%	Credit from Term-IV@100%	Credit from Term-V@100%	Credit from Term-VI@ (100%)	Total	RESULT
	100	100	100	1000	1000	1000		
Mark Secured	57	57	57	559	553	575	1850	2nd class

\* Candidates securing 66% or above are placed in First Class.

Rs. 2.00

Controller of Examination  
State Council for Technical  
Education, Assam.

ACP (D.T.B.) 3/89-50.000-22/1/89

1st Tabulator

2nd Tabulator

Attested  
Deputy  
Examster  
16/1/98  
Date  
Place

# STATE

SATURDAY, NOVEMBER 13, 1999



## RAILWAY NOTICE

RAILWAY RECRUITMENT BOARD  
STATION ROAD, GUWAHATI-781001  
EMPLOYMENT NOTICE NO. 2/99

ANNEXURE B

DATE OF PUBLICATION : 13.11.1999  
DATE OF CLOSING : 31.12.1999

Applications are invited in prescribed forms in the proforma application given below (to be neatly typed using one side only in a standard size paper) for the following temporary posts, likely to be permanent, in the Northeast Frontier Railway. Applications complete in all respects along with required enclosures should be sent to the Assistant Secretary, Railway Recruitment Board, Station Road, Guwahati-781001, Assam by ordinary post only, so as to reach the Board's office on or before 31.12.1999. The applications can also be dropped in the "Application Box", kept in the RRB Office, Guwahati upto 16.00 hrs. of 31.12.1999. A special relaxation of 15 days will be granted for the candidates of Andaman and Nicobar Island.

Employment Notice No. Category No. and Name of the Post, against which the candidate applies, must be written on the top of the cover envelope.

Category and Scale No.	Name of the post	VACANCIES				Age (yrs)	Sex	Training Period	Educational Qualifications
		SC	ST	OBC	UR	Total			
1.	Apprentice Jr. Engineer Ond-II (Works) Stipend @ Rs. 5000/- P.M.	1	1	12	13	26	18- 30	Both	1 Year
		13-11-99	14-11-99	14	10	34			
		3	4	20	16	46			
2.	Apprentice Section Engineer (Telecom- munication) Rs. 6500- 10500/- Stipend @ Rs. 6500/- P.M. with DA during Training	1	1	-	2	4	20- 32	Both	1 Year
3.	Apprentice Section Engineer (Signal) Rs. 6500/- Rs. 10500/- Stipend @ Rs. 6500/- P.M. with DA during Training	1	1	-	2	3	20- 32	Both	1 Year
4.	Apprentice Jr. Engineer II (Electrical) Stipend Rs. 4500/- in scale Rs. 4500-125- 4625/- P.M. during Training Period Scale Rs. 5000-8000/-	3	3	4	10	18- 30	Both	18 months	Diploma holder in Electrical Engineering (3 years course from a recognised Institute)
5.	Apprentice Section Engineer (P.Way) Stipend @ Rs. 6500/- P.M.	1	2	3	6	20- 32	Both	1 Year	Degree in Civil Engineering
6.	Apprentice Jr. Engineer Ond-II (P.Way) Stipend @ Rs. 3000/- P.M.	9	-	12	32	53	18- 30	Both	1 Year
7.	Apprentice Diesel Assistant Driver Stipend @ Rs. 3050/- P.M. with other allo- wances as admissible. Scale : Rs. 3050-4390/-	6	8	9	24	47	18- 27	Male	39 Weeks
8.	Apprentice Jr. Engineer- II (Workshop) Stipend @ Rs. 3000/- P.M. Scale : Rs. 3000- 8000/-	-	-	1	1	2	18- 30	Both	1 Year
9.	Apprentice Section Engineer (Workshop) Stipend @ Rs. 6500/- P.M. Scale : Rs. 6500- 10500/-	-	-	-	1	1	20- 32	Both	1 Year
10.	Apprentice Draughtsman Stipend @ Rs. 4500/- 4625/- with DA during Training. Scale : Rs. 5000-8000/-	1	-	3	3	7	18- 30	Both	2 Years

N.B. (i) A general relaxation in upper age limit for all communities/categories of candidates have been given by 3 years besides the age relaxation given in Para-2. This relaxation is applicable upto 3.8.2000.

(ii) The candidates must have acquired requisite qualifications at the time of submission of the application.

### GENERAL INSTRUCTION

#### ABBREVIATIONS USED :

SC= Scheduled Caste, ST= Scheduled Tribe, UR= Un-Reserved, OBC= Other Backward Class, JBT= Junior Basic Training, IPO= Indian Postal Order, ESM= Ex Service Man, LCE= License Course in Engineering.

The number of vacancies shown may be increased or decreased.

SC/ST/OBC candidates can apply against UR posts but they will have to compete with UR candidates without claiming any relaxation.

#### AGE LIMIT :

The age will be reckoned as on 01.01.2000. The upper age limit is relaxable as under :

a) By 5 years for SC/ST candidates and by 3 years for OBC candidates.

b) By 5 years for Baplalde displayed Goldsmith.

c) By 10 years in case of physically handicapped.

d) Up to the age of 40 years for "RESERVISTS" not yet employed in Government service.

fees in any other form except Bank Draft/IPO will not be accepted. The examination fees is not refundable under any circumstances. An application not accompanied by Bank Draft/IPO for the requisite amount will be summarily rejected. The candidates should write his/her name, full address, Employment Notice No. on the back side of the Bank Draft/IPO provided in the IPO. The particulars of the Bank Draft/IPO should be indicated in the space provided in the prescribed application format attached herewith.

#### 5. ENCLOSURES TO THE APPLICATION

The following enclosures should be firmly stitched along with the application form. If any of these are not sent or sent separately or subsequent to the receipt of the application, the application will be rejected. The enclosures are :

- 5.1 Bank Draft/IPO of the required amount towards examination fees/postal charges.
- 5.2 Three copies of recent pass-port size photographs, one pasted on the application in the space provided any two firmly stitched with the application. The photographs should bear the signature of the candidate.
- 5.3 (a) Attested true copies of Caste Certificate from competent authorities in the case of SC/ST/OBC candidates.

(b) For OBC, the caste certificate should be in the proforma given in Annexure "A".

5.4 Attested true copy of Marksheets and other Certificates of educational qualification.

5.5 Attested true copy of documentary evidence of age, i.e. HSCLC Admit Card etc.

5.6 Attested true copy of No. Objection Certificate from the employer, if already employed.

#### 6. FOR SERVING EMPLOYEES

Candidates serving in Govt. Quasi-Admn. Office/ Organisation and Institutes should apply through proper channel or should apply directly to the RRB, Guwahati with NO OBJECTION CERTIFICATE from their employer to avoid delay. The last date for application to reach this office will not be extended on account of any delay in transmitting the application by concerned office. No advance copy of application will be entertained. Applications received after the closing date/hours will not be accepted.

#### 7. SEPARATE APPLICATION

The applications which suffer from the following deficiencies/irregularities, will be summarily rejected. (i) Incomplete/eligible applications or applications made on newspaper cuttings. (ii) Unsigned application. (iii) Without Bank Draft/IPO or Bank Draft/IPO for lesser amount. (iv) Without complete/proper enclosures. (v) Unattested or self attested copies of documents. (vi) Applications submitted by the candidates who do not fulfil the eligibility criteria.

8. (a) The certificates, Bank Draft/IPO, photograph etc. received separately subsequent to the receipt of the application will not be connected with the application and such incomplete application will be rejected summarily.

8. (b) Candidates submitting duplicate applications for the same post will not be considered even if such a candidate gets selected inadvertently he/she will not be offered appointment later on.

9. Free second class Railway Pass as and when admissible is given by the Board to the candidates who belong to SC/ST community or who are bonafide displaced persons if/when they are called for written examination. All other candidates called for are to appear at their own cost.

10. The date and venue of the written examination and interview will be fixed by the Board and will be intimated to the eligible candidates in due course. Request for postponement of the examination/interview and change of centre/venue will not be entertained.

#### 11. CANVASSING IN ANY FORM WILL DISQUALIFY A CANDIDATE.

12. The decision of the Board in all matters, relating to eligibility, acceptance or rejection of the application, issue of free Railway Passes, penalty for false information, mode of selection, conduct of examination, speed/practical test, interview, selection allotment of posts to selected candidates etc. will be final and binding on the candidates and no enquiry or correspondence will be entertained by the Board in this connection.

#### 13. MODE OF SELECTION

The selection will be made on the basis of written examination, speed test/practical test, interview etc. as per Railway Board's guidelines. Merely satisfying the educational qualifications and the age prescribed itself will not constitute a right to be called for the written examination unless the candidates fulfill other conditions/requirements given in the Employment Notice.

14. The syllabus for the written examination will be generally in conformity with the educational standards and technical qualifications prescribed for the various posts. The question will be of objective nature on General Knowledge, General English, Intelligence, General Arithmetics and the related subjects to the respective categories subject to minor variations. The written test will consist of one sitting of about 2 hours duration.

15. The Railway Recruitment Board, at its discretion may hold additional written test(s)/practical/speed test(s) and/or interview, if considered necessary, for all or for a limited number of candidates including absentees as may be deemed fit by the Railway Recruitment Board.

16. It is proposed to hold Written Examinations at Tinsukia, Lumding and Alipurduar also, if sizeable number of candidates are willing to appear in those centres.

17. The appointment of candidates would be subject to their being found Medically Fit in the appropriate Medical classification.

18. The selection of the candidates by the Railway Recruitment Board does not confer any rights on the candidate for the post.

19. The Railway Recruitment Board is not responsible for any inadvertent errors in printing of the notification.

20. The Railway Recruitment Board is not responsible for any postal delay or wrong delivery.

(S.B. Singh),  
Chairman

Railway Recruitment Board, Guwahati

#### RAILWAY RECRUITMENT BOARD : GUWAHATI

APPLICATION FORMAT FOR TECHNICAL AND NON-TECHNICAL CATEGORIES

(To be filled by the candidate in his/her own handwriting)

Serial No. ....

To,  
The Chairman,  
Railway Recruitment Board,  
Station Road, Guwahati-781001.

I hereby apply for recruitment to technical/non-technical categories of posts in the Railway in response to Employment Notice No. 2/99 dated .....

1. a) Category No. ....  
(in figure & words)
- b) Post applied for : ....  
In scale Rs. ....
- c) Division opted : ....  
(In order of preference : Tinsukia/Lumding/Alipurduar)
- d) Medium of examination : ....  
(Hindi/English)
- e) Examination Centre : ....  
(In order of preference : Guwahati/Tinsukia/Lumding/Alipurduar)

2. Particulars of the Bank Draft/IPO enclosed towards examination fees :  
Name of the Bank/Post Office No. of the Bank Draft/IPO Date of Issue Amount (Rs.)

3. a) Name of the candidate : ....  
(in block letter in English)
- b) Name as per Matriculation

PASTE HERE  
SIGNED COPY  
OF YOUR  
RECENT  
PASSPORT SIZE  
PHOTOGRAPH

1. The age limit is relaxed as given below. The upper age limit is relaxable as under  
(i) By 5 years for SC/ST candidates and by 3 years for OBC candidates.  
(ii) By 5 years for Bonafide disabled Goldsmiths.

(iii) By 10 years in case of physically handicapped.  
(iv) Upto the age of 40 years for "RESERVISTS" not yet employed in Government service.

(v) Upto the extent of service rendered by Group 'C' and Group 'D' Railway staff and casual Labourers, provided that they have put in minimum of 3 years service (continuous or broken) upto the age limit of 40 years for General candidates, 45 years for SC/ST candidates and 43 years for OBC candidates. For working in quasi-Administrative offices of the Railway organisation such as Railway, Caravans, Co-operative Societies and Institutes upto 5 years service rendered in such organisations subject to upper age limit of 43 years.

(vi) Uppering limit in case of widows, divorced women and women judicially separated from their husband but not remarried shall be relaxed upto the age of 35 years.

(vii) Upto maximum age of 45 years for repatriates from Burma and Sri Lanka who migrated to India on or after 1st June 1963 and 1st November 1964 respectively and from East Pakistan (Now Bangladesh) on or after 1st January 1964.

#### HOW TO APPLY

1. Candidates should apply in their own handwriting in the prescribed format either in English or Hindi with Ink/ Ball pen (not in pencil).

2. Candidates should use International form of Indian numerals (i.e. 1, 2, 3, 4, ...) while filling up the application form.

3. Candidates should take care that entries made in the application form are clear, legible and without crossing or overwriting.

#### EXAMINATION FEES

For SC/ST/Physically Handicapped/BSM= Rs. 10/- (Postal Charge) only  
For Others

For post carrying scale of pay upto Rs. 3050-3599= Rs. 40/-

For post carrying scale of pay above Rs. 3050-3599= Rs. 60/-

The above fee should be paid by the candidates in the format of Bank Draft (Nationalised Bank/Crossed PO/Post office) or after the date of publication of this Employment Notice but before 01/01/2000 drawn in favour of "Railway Recruitment Board, Guwahati". The Bank Draft should be payable at "MAIL REASON, GUWAHATI-781011" and the RPO should be payable at "GPO, GUWAHATI". Remittance of examination

*certified*

*Attested  
Kiran  
Advocate  
10-4-2001*

1. (i) Name of the candidate (in block letter in English)	2. Name as per Matriculation certificate (in block letter in English)
3. Full residential address for communication (in block letter in English)	4. Date of birth (in Christian era) ..... 6. Sex (Male/Female) (Documentary proof to be attached)
5. Nationality (by birth/Domestic) ..... 7. Religion (block letter in English)	8. Name of the Nearest Railway Station (in block letter in English)
9. Father's Name/Husband's Name (block letter in English)	10. State, whether you belong to SC/ST/OBC/UR (i) If so, indicate sub-case (Documentary proof to be attached)
11. If you are a Railway/Local employee, state (ii) Name of the Department/Office (iii) Period of service from ..... to ..... (c) Total Service (Documentary proof to be attached along with No Objection Certificate)	12. If you claim age relaxation, indicate the reason thereof (Documentary proof to be attached)
13. (A) Name of the candidate Examination ..... Year of ..... Board/ ..... Subjects ..... Medium of ..... A. M. of ..... Period ..... Passing ..... University ..... Taken ..... Examination ..... (B) Technical (Degree/Diploma/Std. no/Typing etc.)	14. (A) Name of the candidate Examination ..... Year of ..... Board/ ..... Subjects ..... Medium of ..... A. M. of ..... Period ..... Passing ..... University ..... Taken ..... Examination ..... (B) Technical (Degree/Diploma/Std. no/Typing etc.)

20-  
रेल भर्ती बोर्ड, गुवाहाटी  
RAILWAY RECRUITMENT BOARD, GUWAHATIस्टेशन मार्ग,  
गुवाहाटी - 1STATION ROAD,  
GUWAHATI-1दिनांक/Date:  
25/02/2001लिखित परीक्षा के लिए प्रवेश पत्र (अहसानात्मकीय)  
ADMIT CARD FOR WRITTEN EXAMINATION (Not Transferable)STATION ROAD,  
GUWAHATI-1दिनांक/Date:  
25/02/2001(प्रार्थी का नाम एवं पता)  
Name of the candidate & addressको.सं एवं रो.सं  
Catg No. &  
E.N. No.

08 of 2/99

(पद हेतु आवेदन)  
Post applied for

Appr. JE-II (Workshop)

MRIDUL AHMED  
JANAPATH LANE, HATIGAON  
ASSAM SACHIBALAYA  
DISPUR, GUWAHATI

PIN CODE - 781006

क्रम संख्या ROLL NO. 42800330

EXAMINATION CENTRE

परीक्षा तिथि, रिपोर्ट का समय  
DATE & TIME OF REPORTING25/03/2001  
09:00 hrs.परीक्षक के सामने परीक्षार्थी का हस्ताक्षर  
Candidate's signature in presence of Invigilatorपर्वेशक का हस्ताक्षर  
Invigilator's Signatureसहायक सचिव  
Asstt. Secy.

इस लाइन समेत काट दें एवं आपके रिकाउंट हेतु रखें

Please tear off along this line and retain for your record

RAILWAY RECRUITMENT BOARD, GUWAHATI - 781 001

परीक्षा केन्द्र पर एकत्रित कर लिया जाव / To be collected at Exam Centre

(प्रार्थी का नाम एवं पता)  
Name of the candidate & addressको.सं एवं रो.सं  
Catg No. &  
E.N. No.

08-2/99

क्रम संख्या  
Roll No.

42800330

परीक्षा तिथि  
Date of  
Examination

25/03/2001

परीक्षा केन्द्र  
Examination CentreGOPAL BARD H.S. SCHOOL  
DISPUR, GUWAHATI - 781006

To be retained by the candidate

कृपया पृष्ठाकृत में लिखे निम्न पात्र आवाहन करें  
Please read and follow the "Instruction" overleaf.

फ्री रेल यात्रा-पास

FREE RAILWAY PASS

सिर्फ अनुसुचित जाति / अनुसुचित जनजाति के लिए : यह पत्र प्रस्तुत करते पर आप  
FOR SC/ST CANDIDATES ONLY : On production of this letter you are entitled to free travel by railway

in second class only from

XXXXXX

स्टेशन से

GUWAHATI

स्टेशन तक तथा

पारी के लिए रेल द्वारा केवल द्वितीय श्रेणी में निःशुल्क यात्रा करने के लिए है।

सहायक सचिव Asstt. Secy.

यह पास दिनांक

XXXXXX तक ही उपलब्ध है।

This pass is available upto

(प्राधिकार : रेलवे नोट पर राम. इ. (पूर्ण जी) II-84/311R एस रो/122 दिनांक 23-11-84)

(Authority : Railway Board's letter No. E (NG) II-84/RSC/122 dtd. 23-11-84)

सहायक सचिव Asstt. Secy.

Attested  
Advocate  
10.4.2001